

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1329
ANSWERED ON:01.12.2005
CATERING CONTRACTS IN TRAINS
Chandrappan Shri C.K.;Surendran Shri Chengara

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of catering contracts awarded for supplying food in the long distance running trains as per the New Catering Policy of the Government;
- (b) the terms and conditions of the new catering contracts and the increase in the contract amount in each case compared to the earlier rate;
- (c) whether the Government is aware that a number of catering employees who were employed for the last more than 10 years have become unemployed as the new contractors are not providing employment to the old employees;
- (d) if so, the facts thereof; and
- (e) the corrective measures taken by the Government in this regard ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) & (b) : Details of catering contracts as per New Catering Policy, 2005 and the comparative figures for contract amount are given in Appendix. The terms and conditions of mobile contracts as per the new Catering Policy, 2005 are as under :-

- (i) Transparent two packet open tendering system on competitive bidding basis.
- (ii) The tenure of licence will be five years.
- (iii) The minimum licence fee for Rajdhani/Shatabdi Express trains are 15% of annual sales turnover and for other Mail Express Trains is 12% of estimated annual sales turnover.
- (iv) Concession fee for Rajdhani/Shatabdi Express Trains should be bid as a lumpsum amount over the annual licence fee of 15% for the entire period of contract.

(c) to (e): There is no danger of workers being rendered jobless who are running catering units at Railway Stations as a result of implementation of New Catering Policy. All the licencees whose present contracts have expired or are due to expire will be able to participate in the new tenders/selection through application against the existing and fresh licences, subject to eligibility criteria. Employment opportunities will not decrease as catering units are not being closed.

APPENDIX REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 1329 BY SHRI CHENGARA SURENDRAN AND SHRI C.K. CHANDRAPPAN TO BE ANSWERED IN LOK SABHA ON 01.12.05 REGARDING CATERING CONTRACTS IN TRAINS

Details of Catering Contract on trains awarded by IRCTC under new Catering Policy are as under:-

S.No	TRAIN NO.	TRAINS NAME	LICENCE FEE	
			Old Catering Policy)	Current (New Policy)
1	1025-26	Pragati Express	9.24	18.01
2	7617-18	Tapovan Express	4.60	12.00
3	6331-32	TVC-CSTM Express	2.97	14.00
4	6217-18	MYS Swarna Jayanti	3.09	8.00
5	4083-84	Mahananda Express	9.55	31.00
6	1061-62	Pawan Express	7.20	42.00
7	1065-66			
8	9367-68	Malwa Express	8.43	38.01

9	8407-08	Hirakund Express	2.94	23.40
10	2807-08	Samta Express	2.43	27.50
11	8603-04	Jharkhand Swarna	7.97	33.33
Jayanthi				
12	2817-18			
13	2101-02	Janeswari Express	19.30	70.01
14	2151-52	Samrashtra Exp.		
15	2711-12	Pinakini Express	2.93	20.00
16	2713-14	Sathvahna Express	2.47	11.00
17	2643-44	Swatantrata Exp.		
18	6323-24	TVC-HWH	27.79	93.60
19	6325-26	Ahilyanagari Exp.		
20	6327-28	TVC-BSP Exp.		
21	8401-02	Puri-ADI Exp.	6.99	52.91
22	8403-04	Puri-Okha Exp.		
23	7229-30	Sabari Exp.	10.24	81.00
24	7231-32	Sabari Exp.		
25	6337-38	ERS-Okha Exp.	13.31	55.60
26	8101-02	Muri Exp.	5.02	25.50
27	2967-68	JP-MAS Exp.	5.62	36.00
28	2715-16	Sachkhand Exp.	6.11	36.00
29	2311-12	Kalka Mail	4.99	83.60
30	6687-88	Navyug Exp.	3.10	12.90
31	2801-02	Purshottam Exp.	16.81	83.50
32	4257-58	Kashivishwanath Exp.	10.02	21.51
33	9045-46	Tapti Ganga Exp.	4.67	48.19
34	9047-48	Tapti Ganga Exp.		
35	2703-04	Falaknuma Exp.	13.59	66.00
36	2459-60	NDLS-ASR SF	9.98	36.54
37	4681-82	NDLS-JUC Exp.		
38	2933-34	Karnavati Exp.	9.27	37.94
39	7021-22	Dakshin Exp.	10.68	60.08
40	8033-34	ADI-HWH Exp.	17.08	116.22
41	9007-08	Aravalli Exp.	7.18	42.42
42	2955-56	JP-BCT Exp.	7.18	60.08
43	2163-64	DR-MAS Exp.	11.38	115.78
44	6309-10	ERS-PNBE Exp.	3.47	31.21
45	2607-08	Labagh Exp.	8.65	46.80
46	2675-76	Kovai Exp.	15.89	64.50
47	2677-78	CVE-SBC Exp.		
48	2617-18	Mangla Exp.	54.28	216.00
Total			366.42	1872.14

Details of Catering Contract on trains awarded by IRCTC under new Catering Policy are as under:-

S.No	TRAIN NO.	TRAIN NAME	LICENCE FEE Rlys.	LICENCE FEE	(In Rs. Lakhs)
Old	Concession		of turnover	Fee (New)	Catering Policy#)
1	2421-22	Rajdhani Exp.	15%	15%	92.00
2	2309-10	Rajdhani Exp.	15%	15%	113.00
3	2009-10	Shatabdi Exp.	15%	15%	700.00
4	2029-30	Swaran Shatabdi	15%	15%	518.00
5	2031-32	Shatabdi Exp.			
6	2433-34	Rajdhani Exp.	15%	15%	203
7	2007-08	Shatabdi Exp.	15%	15%	360.00
8	2431-32	Rajdhani Exp.	15%	15%	335.00
9	2957-58	Rajdhani Exp.	15%	15%	256.00
10	2005-06	Shatabdi Exp.	15%	15%	176.00
11	2011-12	Shatabdi Exp.	15%	15%	340.00
12	2017-18	Shatabdi Exp.	15%	15%	414.00
13	2015-16	Shatabdi Exp.	15%	15%	81.00
14	2019-20	Shatabdi Exp.	15%	15%	160.00
15	2429-30	Rajdhani Exp.	15%	15%	811.11
16	2425-26	Rajdhani Exp.	15%	15%	5.51
17	2013-14	Shatabdi Exp.	15%	15%	466.00
18	2313-14	Shatabdi Exp.	15%	15%	786.00
Total			5816.62		

Note # Concession fee is a lumpsum amount payable by licensee in addition to licence fee of 15%.